

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

11.

C.P.(CAA)/288(MB)/2023
c/w C.A.(CAA)/121(MB)/2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 04.07.2024

NAME OF THE PARTIES: Tata Power Solar Systems Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013.

ORDER

1. Mr. Tapan Deshpande a/w Aekaanth Nair i/b Cyril Amarchand Mangaldas, Ld. Counsel for the Petitioner Companies present. Mr. Altaf Shaikh, ICLS, AD, Representative of the Regional Director, WS, Mumbai present.
2. At the request of the Counsel for the Petitioner, list this matter on 01.08.2024.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)